

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD**

**Original Application No.020/00344/2016  
Date of Order : 12.06.2019**

**Between :**

S.N.Quadri, S/o S.H.Quadri,  
Aged about 51 years,  
Occ : Social Security Assistant,  
O/o Employees Provident Fund Organization,  
Sub Regional Office, NAD Kotha Road,  
Marripalem, Huda Layout,  
Visakhapatnam. ... Applicant

**And**

1. Union of India, rep. by the  
Central Provident Fund Commissioner,  
Employees Provident Fund Organization,  
Bhavishya Nidhi Bhawan, Bhikajicama place,  
New Delhi – 110 066.
2. The Regional Provident Fund Commissioner-I/OIC,  
Employees Provident Fund Organization,  
3<sup>rd</sup> Lane, Krishna Nagar, Guntur.
3. The Regional Provident Fund Commissioner-II/OIC,  
Employees Provident Fund Organization,  
Sub Regional Office, VUDA Lay Out,  
Marripalem, NAD Post, Visakhapatnam. ... Respondents

Counsel for the Applicant ... Dr.A.Raghu Kumar, Advocate  
Counsel for the Respondents ... Mr.G.Jayaprakash Babu, S.C. for EPF

***CORAM:***

**Hon'ble Mr. B.V.Sudhakar ... Member (Administrative)**

***ORAL ORDER***

***{ As per Hon'ble Mr.B.V.Sudhakar, Member (Admn.) }***

Learned counsel for the applicant submits that the applicant had expired.

2. Hence the OA abates and the same is closed accordingly. There shall be no order as to costs.

***(B.V.SUDHAKAR)  
MEMBER(ADMN.)***

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